

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-65(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.05.2018**

NAME OF THE PARTIES: Pariman Enterprise Pvt. Ltd.

**v/s.**

Atlantis Life Science Pvt. Ltd.

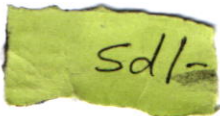
SECTION OF THE COMPANIES ACT: I&B CODE 2016

---

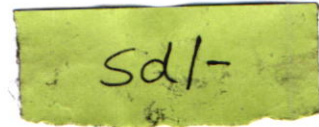
**Order**

8. C.P. (IB)-65(MB/2018)

The counsel for both sides present. The counsel for the respondent submits that the matter is likely to be settled. At request, list this matter on 04.06.2018.



V. NALLASENAPATHY  
Member (Technical)  
Date : 09.05.2018



BHASKARA PANTULA MOHAN  
Member (Judicial)